



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,20th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/50/2016 FIXED	SRI ANIT CHETRI and 2 ORS. Versus THE STATE OF ASSAM AND 13 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	MS.M HAZARIKA(Sr.Adv.)(R-8) GA, ASSAM MR D K DAS, ADVOCATE, AMICUS CURIAE MS.S KHOUND(R-8) SC, WATER RESOURCE(MR.B.CHETRI) MR.R K BORA
2	WITH PIL/74/2019	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND 12 ORS.	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR. P J PHUKAN GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. R K D CHOUDHURY, A.S.G.I. MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
	WITH I.A./1340/2015 in PIL/74/2019	SANTI LAL ACHARJEE Versus THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH
3	WITH PIL/38/2022	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR H K DAS (AMICUS CURIAE) MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
4	Cont.Cas(C)(Suo Moto)/3/2023 FIXED	XXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA SC, GHC	MS. R B BORA (R4) MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi

- FOR FRESH ADMISSION WITH STAY/BAIL -

5	WP(C)/4183/2024 B/O	DIPIKA SARMA AND ANR Versus INDIAN BANK AND 2 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	
HEARING				
6	PIL/72/2016	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	MR. K N CHOUDHURY MR.D SAIKIA(R-9, 20 AND 21)) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MR S P DAS(R-19) MRA BARMANR-9 MR. N DAS(R-19) MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, TRANSPORT SC, GMC SC, G M D A SC, A S T C
	WITH I.A.(Civil)/3601/2023 in PIL/72/2016	METROPOLITAN TRANSPOT ASSOCIATION GUWAHATI Versus RITA DAS MOZUMDAR AND 22 ORS.	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	MS. R D MOZUMDAR
7	WP(C)/259/2017	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
8	WP(C)/6967/2018	PRABHAT CHANDRA DAS AND 10 ORS. Versus THE UNION OF INDIA AND 25 ORS.	MR. M CHANDA MR. S DUTTA MR H DAS MR S CHOUDHURY MS. S NATH MR. J TIKKOM	MR. B C PATHAK (R1-R3) MR. B PATHAK (R1-R3) MR H K GOGOI (R1-R3) MR. R THADANI (R1-R3) SC, BSNL
9	WP(C)/7681/2018	M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA MR D SAIKIA SC, GMC
10	WITH WP(C)/7682/2018	M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
11	WA/287/2022	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, COAL INDIA
12	WITH WA/321/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
13	WITH WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
14	ITA/1/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S SARMA MR. R S MISHRA	MR. S S ROY

15	WITH ITA/2/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S SARMA MR. R S MISHRA	MR. JYOTIRMOY ROY MR. JYOTIRMOY ROY MR. S S ROY
16	WITH ITA/7/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LTD.	MR. S SARMA MR. R S MISHRA	MR. JYOTIRMOY ROY
17	WITH ITA/8/2023	PR. COMMISSIONER OF INCOME TAX Versus M/S NUMALIGARH REFINERY LIMITED	MR. S CHETIA	MR. JYOTIRMOY ROY
18	WA/29/2023	SUPIARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. N H BARBHUIYA	GA, ASSAM
19	WA/38/2023 WITH WP(C)/5869/2011 (D/O)	THE UNION OF INDIA AND 4 ORS. Versus ON THE DEATH OF MANOJ KR. ROY, HIS LEGAL HEIRS BHAUMATI ROY	MR. R K D CHOUDHURY, DY. S.G.I MS.R GOSWAMI MRS. A GAYAN,CGC	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA
20	WA/467/2023 CAVT. NO.12842/023, FIXED, CAVT./1284/2023	UNION OF INDIA Versus VIKRAMJEET DUTTA	MR. K GOGOI	MR P NAYAK (r-2) MS U SHARMA FOR CAVEATOR
21	WITH WA/458/2023 CAVT. NO. 12842/023,	DR. RAJESWARIE SANKARAN Versus VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. K GOGOI (r-2) MR H K DAS (r-1) MR P NAYAK (r-6) MR. S P SHARMA (r-1) MS U SHARMA MR N K SARMA (r-1) SC, C.G.C. FOR CAVEATOR
	WITH I.A.(Civil)/3745/2023 in WA/458/2023	DR. RAJESWARIE SANKARAN Versus VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. S P SHARMA MS U SHARMA SC, C.G.C. FOR CAVEATOR
22	WP(C)/1414/2024 FIXED	SMTI MONI GOGOI AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, N C T E SC, EDU
23	WITH WP(C)/1591/2024	DHRUBAJYOTI NATH AND 54 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024

14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024
20)	MR. J SARMAH	19-08-2024	To	20-08-2024



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

1	I.A.(Civil)/1524/2024 WITH WA/358/2023 (D/O) in Review.Pet./5416/2024 WITH Review.Pet./5416/2024 (Filing Number)	RANJAN SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR H BETALA	GA, ASSAM SC, APSC
		DR RANJAN SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR H BETALA	

LEAVE NOTE OF ADVOCATES FOR 20/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024
20)	MR. J SARMAH	19-08-2024	To	20-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2816/2019 PART-HEARD	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MR. P MAHANTA(R-7) MS C DAS(R-7) SC, SEC. EDU. SC, BTC MR. M P SHARMA
	WITH I.A.(Civil)/959/2021 in WP(C)/2816/2019	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA	SC, SEC. EDU. SC, BTC
2	WP(C)/5498/2021 PART-HEARD, FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2-R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
3	WP(C)/6773/2021 FIXED	RAJIV KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU
4	WP(C)/2616/2022 B/O	SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5) SC, SEC. EDU.
5	WP(C)/3898/2022 FIXED	BIKASH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. S K DAS MR R KARIM MR R KARIM MR D BARMAN	MR. T J MAHANTA (r-4) MR. N I KHAN (r-4) MR. S Z RAHMAN (r-4) MR. A BORUA (r-4) SC, SEC. EDU.

6	WP(C)/6197/2022 FIXED	ACHALA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MRS P RAI MR H BEZBARUA MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. S. SAIKIA MR. R DEKA	SC, HIGHER EDU GA, ASSAM SC, SEBA
7	WP(C)/1250/2023 FIXED	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3)
8	WP(C)/2731/2023 B/O	ABDUL JALIL MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. A M BARBHUIYA MR. S K DAS MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU MR. A K DUTTA (R-6, 7) MR. F E CHOUDHURY (R-6, 7)
9	WP(C)/5862/2023 FIXED	SUPRATIK DEY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN MR. K H CHOUDHURY	MR G ALAM(R-5) MS. P DAS MR. H ROHMAN(R-5) MR S R A NASER(R-5) MS. D MUSAHARY SC, SEC. EDU. SC, EDU SC, SEBA
10	WP(C)/6975/2023 FIXED	SHIKSHA VALLEY SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	MR. A K DUTTA DY.S.G.I. SC, INDUSTRIES AND COMMERCE
11	WP(C)/7049/2023 FIXED	INA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
12	WP(C)/217/2024 FIXED	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
	WITH			
13	WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
	WITH			
14	WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
	WITH			
15	WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
	WITH			
16	WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
	WITH			
17	WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
	WITH			
18	WP(C)/1723/2024 FIXED	RABI CHANDRA SEAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU

19	I.A.(Civil)/1980/2024 FIXED in WP(C)/674/2024 WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IIT
		YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
20	WITH WP(C)/676/2024	PRADUMN DIXIT Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1150/2024 in WP(C)/676/2024	PRADUMN DIXIT, Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
21	WITH WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
22	WITH WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1152/2024 in WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.
23	WITH WP(C)/1935/2024	YASHRAJ VERMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV.(R-2 TO 5) (SC,IIT) MR A B DEY(R-2 TO 5)(SC,IIT) MR. S SUTRADHAR(R-2 TO 5)(SC, IIT) SC, IITG DY.S.G.I.

ORDERS

24	Review.Pet./129/2024 FIXED, WITH WP(C)/3048/2023 (D/O)	ARUP KAR AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
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25	Review.Pet./130/2024 FIXED, IN WP(C)/3051/2023 (D/O)	ARJUARA BEGUM AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
HEARING				
26	WP(C)/6002/2017 PART-HEARD, FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
27	WP(C)/4893/2019 PART-HEARD, FIXED	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ
28	WP(C)/1930/2017 FIXED	DR. MUKUL KUMAR SARMA. Versus THE STATE OF ASSAM and 4 ORS.	MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	MR. S MUKTAR (R4) MR. A CHAMUAH(SC, UGC) SC, HIGHER EDUCATION
29	WP(C)/6987/2017 FIXED	JANASHIMALU HIGH SCHOOL and 9 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.A M DUTTA MR.P SARMA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
30	WP(C)/2517/2021 FIXED	SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C
31	WP(C)/187/2022 FIXED	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
32	WP(C)/8202/2022 FIXED	DIPIKA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE
33	WP(C)/228/2023	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION Versus THE UNION OF INDIA AND 3 ORS	MR. B J GHOSH ANACLATAS AHMED	C.G.C. SC, N C T E
34	WP(C)/935/2023 FIXED	PARAMA BORA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	SC, SEC. EDU.
35	WP(C)/1321/2023	AZHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, ELEM. EDU SC, SSA SC, FINANCE
36	WP(C)/4961/2023 FIXED	JUGAL KISHOR CHOUDHURY AND 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	MR A CHALIHA SC, SEC. EDU. SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024

13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024
20)	MR. J SARMAH	19-08-2024	To	20-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,20th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./932/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	DIGANTA CHAKRABORTY Versus DIRECTORATE OF ENFORCEMENT	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S K MEDHI MRS. A GAYAN SC, ED
2	WITH Crl.Pet./1020/2018	SUNIL CHOPRA AND ANR. Versus ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
3	WITH Crl.Pet./1231/2018	AMITABH RAI SARMA Versus UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
4	WITH Crl.Pet./1279/2018	SUBRATO HOJAI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
5	WITH Crl.Pet./1281/2018	DEPOLAL HOJAI Versus THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
6	WITH Crl.Pet./1296/2018	ARUP RAI Versus UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
7	WITH Crl.Pet./80/2019	RANBIR SINGH GANDHI AND ANR. Versus UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MS N BEGUM MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
8	WITH Crl.Pet./95/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
9	WITH Crl.Pet./97/2019	JAYANTA KUMAR GHOSH Versus THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN

10	WITH Crl.Pet./145/2019	DEBOLAL GARLOSA Versus UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
11	WITH Crl.Pet./176/2019	GITIKA GOSWAMI Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
	WITH I.A.(Crl.)/904/2019 in Crl.Pet./176/2019	UNION OF INDIA AND ANR. Versus GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
12	WITH Crl.Pet./180/2019	BAIKUNTHA KALITA Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI (R1, R2)
13	WITH Crl.Pet./334/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND ANR.	MR. S U AHMED MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	MR. S K MEDHI (SC, ED)
	WITH I.A.(Crl.)/546/2024 in Crl.Pet./334/2019	THE UNION OF INDIA AND ANR Versus REDAUL HUSSAIN KHAN,		MR B P BORAH
14	WITH Crl.Pet./1020/2019	RAJESH KUMAR JALAN Versus UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED
15	Crl.Rev.P./212/2021 WITH LCR 3 PARTS(SCANNED COPY), FIXED	FAIZUL HAQUE @ DALI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR J BORAH	MR. U K BARMAN (R-2) MR H ALI (R-2) MR. S DUTTA (R-2) MR. D PEGU (R-2) MR. R KONWAR (R-2) PP, ASSAM
16	WITH Crl.Rev.P./261/2021	KHABIRUDDIN AHMED @ KHABIR ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR N BORO	PP, ASSAM
17	Crl.Rev.P./455/2023 WITH LCR 1 FILE, FIXED	ASSAM FOREST PRODUCTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. R B PHOOKAN MR S KHOUND MR S KHOUND MS. N BORAH MR K J HAZARIKA	MR. B D KONWAR SR. ADV. (R-2,3,4) MR. R KALITA (R-2,3,4) MR. J SINGH (R-2,3,4) MS. V V THANYU (R-2,3,4) PP, ASSAM
18	Crl.Pet./470/2024 WITH LCR 6 FILES(SCANNED COPY), FIXED	MUZAMMIL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR H A AHMED	PP, ASSAM
19	WITH Crl.Pet./563/2023	WAJED ALI AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR J I BARBHUIYA MD. S Z B AKLAS MR. A M S MAZUMDER	MR. S Ali(R-3) MR K DAS (R-3) PP, ASSAM
20	Crl.Pet./716/2024 WITH LCR 6 FILE(SCANNED COPY), FIXED	RAJ KUMAR KEJRIWAL @ RAJU Versus THE STATE OF ASSAM	MR. P BORA MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	PP, ASSAM

ORDERS

21	CrI.A./216/2023 3 Y 6 M 16 D :WITH OFFICE NOTE, LCR 5 FILES, B/O WITH I.A.(CrI.)/507/2023 in CrI.A./216/2023	MOSHAROF ALI @ MOSHARAF ALI Versus THE STATE OF ASSAM AND ANR. MOSHAROF ALI @ MOSHARAF ALI Versus THE STATE OF ASSAM AND ANR.	MR. A M KHAN MR T T MONI MR. R I DEWAN MR. A M KHAN	PP, ASSAM
22	CrI.A./453/2023 WITH LCR 3 FILES, B/O WITH I.A.(CrI.)/1194/2023 in CrI.A./453/2023	MD. MANIR Versus THE STATE OF ASSAM AND ANR. A MD MANIR Versus THE STATE OF ASSAM AND ANR. A	G UDDIN MR. Y SIKDAR P ADHIKARI MR K TALUKDAR G UDDIN MR. Y SIKDAR P ADHIKARI MR K TALUKDAR	MR. B CHOUDHURY (R-2) PP, ASSAM PP, ASSAM
23	CrI.A./478/2023 0 Y 9 M 20 D :WITH OFFICE NOTE, LCR 3 FILES, FIXED WITH I.A.(CrI.)/1268/2023 in CrI.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR. AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	MS. M K BROWN, AMICUS CURIAE FOR R-2 PP, ASSAM PP, ASSAM
24	I.A.(CrI.)/973/2023 WITH OFFICE NOTE, LCR 2 FILES, FIXED in CrI.A./284/2023 WITH CrI.A./284/2023	SAHIDUL ISLAM, Versus THE STATE OF ASSAM AND ANR. SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED P. GHOSH MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM PP, ASSAM
25	CrI.A./90/2024 WITH LCR 5 FILES, FIXED WITH I.A.(CrI.)/305/2024 in CrI.A./90/2024	MIZANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM MIZANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM PP, ASSAM
26	CrI.Rev.P./102/2024 FIXED	MD. DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	MR. N H MAZARBHUIYAN (R-2) MR. M H SAIKIA (R-2) MR. R I BHUYAN (R-2) PP, ASSAM MS. U SARMA, GA, ASSAM
27	I.A.(CrI.)/229/2024 WITH LCR 4 FILES, FIXED in CrI.A./62/2024 WITH CrI.A./62/2024	MAYA SAH AND 3 ORS Versus THE STATE OF ASSAM AND ANR. MAYA SAH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM PP, ASSAM
HEARING				
28	CrI.A./59/2012 WITH LCR 5 FILES, FIXED	SRI ANIL DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

29	Crl.A./215/2012 WITH OFFICE NOTE, LCR 3 FILES OUT OF 10, P.B.-1, FIXED	PURNANDA KOWAR and 2 ORS Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.A M BORA MR.D GOGOI MR.S R BORUAH	SC, CBI
30	Crl.Pet./693/2013 WITH LCR 5 FILES	JYOTIRMOY DAIMARY and ANR Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.A BHATTACHARYA MR.N I CHOWDHURY MS.P BHATTACHARJEE	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ PP, ASSAM MR.K U AHMED
31	Crl.Pet./704/2013 WITH LCR	DIPANKAR BISWAS Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MR.I CHOWDHURY MR.D GOGOI MR.A CHOUDHURY MR.S R BORUAH MS.C CHOUDHURY	MRS.H SARMA MR.P KATAKI(R-2) MR.D CHAKRABARTY(R-2) PP, ASSAM MS.L DAS MR.A SALAMUDDIN(R-2) MR.A S UDDIN MR.K DEY
32	Crl.Pet./726/2013 WITH LCR	SUSHIL KR. DEORA Versus ASHISH AGARWAL	MR.D SARMAH MRA UPADHYAY MRT BORA MR.P UPADHYAY	MR.B M CHOUDHURY MR. N ALAM MS. P CHOUDHURY MS. P CHOUDHURY MR.U CHOUDHURY MR.C PHUKAN
33	Crl.Pet./735/2013 WITH LCR	RAMGYAN MANDAL and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MR.B KATAKI	PP, ASSAM
34	Crl.Pet./739/2013 WITH LCR	ASISH SAHA Versus THE STATE OF ASSAM and ANR	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK MRB K BARMAN	MR.B CHAKRABORTY MR.D SARMAH PP, ASSAM
35	Crl.Pet./732/2015	AKHIL GOGOI and 9 ORS Versus THE STATE OF ASSAM AND ANR	MR.T DEURI MR.K GOGOI MR.S BORTHAKUR	PP, ASSAM(R1)
36	Crl.Rev.P./436/2019 WITH LCR 5 FILES	INDRAJIT CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR T CHHETRI	MR S KHOUND MR H K NATH MR. M K DAS (R-2) MS. N BORAH MS. B CHETRY (r-2) S J DUTTA (R-2) PP, ASSAM
37	Crl.Pet./74/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
38	Crl.Pet./975/2022 B/O	SHANKAR PRASAD JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
39	Crl.A./25/2023 <u>1 Y 7 M 10 D</u> :WITH LCR 4 FILES, FIXED	JAGADISH BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN G UDDIN MR. T HUSSAIN MR. T HUSSAIN MS N DEKARAJA MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR	MR. K P PATHAK(AMICUS CURIAE) PP, ASSAM
40	Crl.A./139/2023 <u>1 Y 5 M 4 D</u> :WITH LCR 5 FILES, FIXED	AHER ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN MS N AKTAR	PP, ASSAM
41	Crl.A./197/2023 WITH LCR 2 FILES, FIXED	SARAT BARMAN Versus THE STATE OF ASSAM AND ANR.	MR J KALITA	MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MS T J SAHEWALLA (r-2) PP, ASSAM

42	CrI.A./320/2023 WITH LCR 4 FILES	RATUL KALITA @ DOTUA Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MR. S DIHINGIA MR H BARUAH MS. T R KALITA MR. A. J. DAS	MRS DIPANJALI BORPUJARI DEKA (R-2) PP, ASSAM
	WITH I.A.(CrI.)/784/2023 in CrI.A./320/2023	RATUL KALITA @ DOTUA Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM
43	WITH CrI.A./311/2023	RUBUL DAS @ BIHARI Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	MRS DIPANJALI BORPUJARI DEKA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
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18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024
20)	MR. J SARMAH	19-08-2024	To	20-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,20th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1041/2016	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR M H AHMED MS C BORAH MR. A HUSSAIN MR. M R CHOUDHURY	GA, ASSAM
2	WP(C)/4298/2016	BIRSING JARUA ANCHALIK PANCHAYAT Versus THE STATE OF ASSAM AND 5 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM MR.Y DOLOI(R- 1-6) MS.B BHUYAN SC, TRANSPORT DEPARTMENT SC, IWT ADDL. AG, ASSAM
3	WP(C)/7020/2016	DIPAK KUMAR ROY @ RAY Versus STATE OF ASSAM and ORS.	MR.K SARMA MR.D DAS MS.K M SARMA	GA, ASSAM MR.Y S MANNAN(R-11) MS.S GOHAIN(R-11) MS.P TAYE(R-11) SC, BTC MR.M GARODIA(R-11)
4	WP(C)/7392/2016	TULESWAR SAIKIA Versus STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.A DAS MR.D BANIA MR.P BISWAS	GA, ASSAM MR. S DUTTA, SC, P & RD
5	WP(C)/1898/2022 FIXED	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICHALANA SAMITEE AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
6	WITH WP(C)/339/2022	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT
7	WP(C)/1485/2023 FIXED	PRADIP KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR. N J GOGOI MS S KAR	GA, ASSAM
8	WP(C)/4516/2023 FIXED	NABIN CH HATIMURIA Versus THE STATE OF ASSAM AND 7 ORS	MR. J PATOWARY	GA, ASSAM SC, PWD SC, FINANCE

9	WP(C)/6384/2023 FIXED	BVG INDIA LIMITED Versus UNION OF INDIA AND 5 ORS	MR. A K SAHU MR. S SAHU MS A ROY	MRS. A GAYAN (R-1 TO R-5) MR B PATHAK (R-6) MS. M SARMAH (R-6) MR B HAZARIKA (R-6) MR V KUMAR (R-6) MS M TIWARI (R-6) DY.S.G.I.
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ORDERS

10	WP(C)/5019/2016	DULU AHMED FORMERLY KNOWN AS MD. JAHANUDDIN AHMED and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.S BANIK MR.N DAS MR.H GUPTA	MR.A SARMA(R- 4&5) SC, APDCL MR.K KALITAR- 4and5 MR.J ROY(R - 7) MS.P KHOUND(R- 4&5) MS.S KAKATI(R - 7)
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11	WP(C)/3688/2024 FIXED	ANUPAM SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	SC, FOREST
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HEARING

12	WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. M K SARMA MS. S S SAIKIA MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
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WITH

[I.A.\(Civil\)/1695/2020](#)
in WP(C)/2799/2014

NORTH EASTERN ENGINEERING AND
ASSOCIATES
Versus

THE UNION OF INDIA AND 4 ORS.

MR. P K GOSWAMI
MR. B P BORAH

13	WP(C)/3311/2015	M/S CENTURY MERCHANTILE PVT. LTD. and 17 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	MR B N GOGOI(R- 1 to 4) SC, RAILWAY
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14	WP(C)/8030/2015 FIXED, WITH LCR	THE STATE OF ASSAM Versus THE PRESIDING OFFICER, LABOUR COURT, GUWAHATI and 2 ORS	DR. B AHMED MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDA	MR.A DASGUPTA(R-3) MS.B DAS(R-3)
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WITH

[I.A./1354/2016](#)
in WP(C)/8030/2015

ASSAM SPUN SILK MILLS WORKERS
UNION and ANR,
Versus

THE STATE OF ASSAM

MR.A DASGUPTA
MR.B DAS
MS.B DAS

DR.B AHMED
SC, INDUSTRIES &
COMMERCE

15	WP(C)/1923/2016 WITH LCR	THE MANAGEMENT OF THE ASIATIC OXYGEN AND ACETYLENE COMPANY LIMITED Versus SANJAY GHOSH and ANR.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR.S BANIK(R-1) MR.H GUPTA R-1
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16	WP(C)/6512/2017 FIXED	SANJIV TEA INDUSTRY PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.B D DAS MR.P BHOWMICK MR.D SAIKIA MS.J RONGPII	SC, APDCL MR. P N GOSWAMI
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17	WP(C)/1665/2022	STAR CEMENT LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MS. B SARMA (R-1) MR. R THADANI MR V KUMAR MS M TIWARI ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,20th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8771/2018 FIXED	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI
ORDERS				
2	W.P.(CrI.)/10/2024 PART-HEARD, FIXED, WITH LCR	PAPPU KUMAR SAHANI Versus NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
HEARING				
3	WP(C)/4256/2013	RAJ KUMAR RABHA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.S C KEYAL GA, ASSAM MR. R K D CHOUDHURY (r-1 to3) MR.R SHARMA MRS. A GAYAN ASSTT.S.G.I.
4	WA/157/2017 WITH LCR, WP(C)/1813/2010 (D/O)	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
5	WP(C)/5941/2017 WITH LCR	ANZUWARA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.G RAHUL MR.D M NATH	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/5949/2017 WITH LCR	FALANI KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR. D K BAGCHI MR.D SARMA	GA, ASSAM ASSTT.S.G.I.

7	WP(C)/5972/2017 WITH LCR	KAJAL DAS Versus THE UNION OF INDIA and 3 ORS	MR.N HASAN MR.J ROY MR.S BORTHAKUR MS.C CHAKRABORTY MS.S KAKATI	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/6037/2017 WITH LCR	SURAJ JAMAL Versus THE UNION OF INDIA and 5 ORS	MR. A ROY MR. J KHAN MR. K CHOUDHURY MR. N N JHA	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/6058/2017 WITH LCR	FATEMA KHATUN @ FATEMA KHATOON Versus THE UNION OF INDIA and 5 ORS.	MR.A ROY MR.J KHAN MR.N N JHA	GA, ASSAM ASSTT.S.G.I.
10	WA/208/2018 WITH OFFICE NOTE	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR D DAS (R1) MR R CHAKRAVORTY (R1) MR. S S ROY (R2-R5) MR. S BORTHAKUR (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
	WITH I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
11	WA/186/2019 FIXED, WITH OFFICE NOTE	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
12	WP(C)/4709/2019 WITH LCR	MANARA BEGUM @ MOYRA BEGUM @ MOYNA Versus UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WA/49/2020 WITH LCR	MD ABUL HUSSAIN and 6 ORS Versus THE UNION OF INDIA and 2 ORS	MR. N HOQUE MR. A R SIKDAR MD. ARIF	GA, ASSAM MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA ASSTT.S.G.I.
14	Review.Pet./3/2021 WITH LCR	NAREN BAIRAGI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. A L MANDAL	GA, ASSAM ASSTT.S.G.I.
15	Review.Pet./27/2021 WITH LCR, WP(C)/2262/2019 (D/O)	MONOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/5397/2012 FIXED	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. MRS. A GAYAN ASSTT.S.G.I.
2	WP(C)/5001/2015 FIXED	NO.031522257 EX CONSTABLE GD UJJAL SINGHA Versus THE UNION OF INDIA and 3 ORS	MR.S NATH	C.G.C. MR. D C BORAH(R-1 to 4) MR. S K MEDHI ASSTT.S.G.I.(R1-4)
3	WP(C)/5416/2015 FIXED	SUMIT LAL DEY Versus THE STATE OF ASSAM AND 5 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM
4	WP(C)/6122/2015 FIXED	ASSAM SPECIAL POLICE OFFICERS WELFARE SOCIETY Versus THE STATE OF ASSAM AND 16 ORS	MR.B K BHATTACHARJEE MR.D BARMAN MR.K LAHKAR MR.R MAZUMDAR MRN J DAS MR.N MAHAJAN MR.D DEKA	MR.C BARUAH GA, ASSAM C.G.C. C.G.C. MR. B SARMA ASSTT.S.G.I.
5	WP(C)/6293/2015 FIXED	MR. BINU D, Versus THE UNION OF INDIA and 5 ORS	MR.A K PURKAYASTHA MR.V K CHOPRA MR.S K SINGH	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
6	WP(C)/7688/2015 FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA

7	WP(C)/724/2023 FIXED	FAKAR UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM MR S M T CHISTIE MS. D D BARMAN SC, SSA
ADMISSION				
8	WP(C)/6375/2015 PART-HEARD, FIXED	DR. GANESH CHANDRA BORA and 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR. K M HALOI (P-1 to 13) MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MRS. BHANITA CHOUDHURY (P-1 to 13) MS.P BORGHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE
9	WP(C)/5015/2016 FIXED	LAKHYA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MS.M DAS MR. S J SARMAH MS.B TALUKDAR	MR.B GOGOI SC, HEALTH
10	WP(C)/467/2019 FIXED	MANAM PATIR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, AG MR. N ALAM (R5) MR. S U AHMED (R5) SC, IRRIGATION
11	WP(C)/2692/2022 FIXED	FORCE NO. 060111875 EX SEPOY/GD VIBHAS CHANDRA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. U K GOSWAMI MR. U K GOSWAMI ASSTT.S.G.I.
12	WP(C)/3573/2023 FIXED	NARAYAN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AG SC, FINANCE
13	WP(C)/4382/2023 FIXED	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P P MEDHI	GA, ASSAM
14	WP(C)/667/2024 FIXED (WITH SEALED COVER ENVELOPE)	MRITUNJAY SAIKIA Versus THE STATE OF ASSAM AND 13 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA
15	WP(C)/3363/2024 FIXED	PREMA BHADRA HASNU Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	GA, ASSAM SC, APGCL
HEARING				
16	WP(C)/2696/2017 FIXED	SMT. SABITA DAS Versus THE STATE OF ASSAM and 7 ORS.	MR.D BORAH MR.R DOWARAH	GA, ASSAM SC, A.H and V. DEPT., MS. M.M. KATAKI SC, FINANCE
17	WP(C)/5008/2017 FIXED	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
18	WP(C)/1558/2019 WITH OFFICE NOTE	UTPAL PATHAK AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, GAD SC, PERSONNEL DEPT. SC, FINANCE
19	WP(C)/2817/2019 FIXED	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
	WITH I.A.(Civil)/1324/2020 in WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. Versus MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR

20	WP(C)/1638/2022	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA
21	WP(C)/6452/2022 FIXED	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
22	WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
23	WP(C)/446/2023 FIXED	INDRAJIT SEN Versus THE STATE OF ASSAM AND 8 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, IRRIGATION

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/91/2019 6 Y 6 M 26 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	NIPAM PHUKAN @ PETAI Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
	WITH			
2	CRL.A(J)/74/2019 6 Y 6 M 26 D :	PRABIN PHUKAN @ BIRA Versus THE STATE OF ASSAM	MR. A. KALITA (AMICUS CURIAE)	PP, ASSAM
3	CRL.A(J)/105/2019 8 Y 7 M 24 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	LAKHAN GOYAWALI Versus THE STATE OF ASSAM	MR. NILANJAN DEKA, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/36/2021 5 Y 11 M 5 D :WITH LCR - 6 (SIX) FILES, P.B. - 2	ABHIHUD JAJOWAR Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/42/2021 3 Y 5 M 23 D :WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2	ALBISH BANDA @ LAKRA Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	MR J DAS MR S H MAHMUD, AMICUS CURIAE (R-2) PP, ASSAM
6	CRL.A(J)/8/2022 4 Y 10 M 8 D :WITH LCR - 3 (THREE) FILES, P.B. - 2	JITEN RAY Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2477/2024	IRSAD ALI @ IRSHAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./2480/2024	SAHAR ALI @ SOHOR ALI Versus THE STATE OF ASSAM	MD H R AHMED MR J ISLAM M BEGUM	PP, ASSAM
3	Bail Appln./2483/2024	CHANDRA SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM		PP, ASSAM
4	Bail Appln./2489/2024	IMDADUL HOQUE @ MD INTAJUL ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR. R I DEWAN MD. S ALI	PP, ASSAM
MOTION				
5	Crl.Pet./1012/2024	PRAMOD KUMAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
6	Crl.Pet./1013/2024	UMESH BASUMATARY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
7	Crl.Pet./1014/2024	NABA KUMAR SARMA Versus M/S KORANGANI TEA COMPANY PVT LTD	MS. S SARMA J A MONDAL	
8	AB/2170/2024	REJEK ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
9	AB/2171/2024	RAFIUL ISLAM Versus THE STATE OF ASSAM	MR. A B SIDDIQUE	PP, ASSAM
ADMISSION				
10	Crl.A./260/2024	RAMJAN ALI @ ROMJAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM

BAIL HEARING (BA)

11	Bail Appln./1762/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL RASHID Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO N NEOG MS. S KOUR	PP, ASSAM
12	Bail Appln./2108/2024 FIXED	ABDUL WAHID BARBHUIYA @ ABDUL WAHID @ PAKHI MIA AND ANR Versus THE STATE OF ASSAM	MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM
13	Bail Appln./2211/2024 FIXED	SAMIN MORTAZA Versus THE STATE OF ASSAM	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
14	Bail Appln./2216/2024 FIXED	AKBAR ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
15	Bail Appln./2219/2024 FIXED	MOTILAL MANDAL Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
16	Bail Appln./2231/2024 FIXED	IDRISH ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
17	Bail Appln./2410/2024 FIXED	ABBAS KHAN Versus THE STATE OF ASSAM	MR. S MUNIR M. HOSSAIN	PP, ASSAM
18	Bail Appln./2415/2024 FIXED	ZIAUR RAHMAN CHOUDHURY @ ZIAUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MD B ISLAM	PP, ASSAM
BAIL HEARING				
19	AB/885/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HAFIJUL HOQUE BEPARI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
20	AB/1464/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RUHUL AMIN @ RUFUL AMIN Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MR. T SARMA R ISLAM	PP, ASSAM
21	AB/1515/2024 FIXED	ABDUL BAREK @ ABDU BARIK AND 2 ORS. Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN	PP, ASSAM
22	AB/1564/2024 WITH OFFICE NOTE, FIXED	PARIMAL BORA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	MR K THAKUR(INFORMANT) MR D MEDHI(INFORMANT) PP, ASSAM
23	AB/1804/2024 FIXED	BIJAY RABHA Versus THE STATE OF ASSAM	MR L RABHA MR. S BARMAN	PP, ASSAM
24	AB/1846/2024 FIXED	ABDUL HANNAN MAZUMDER AND 3 ORS. Versus THE STATE OF ASSAM	MS B DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
25	WITH AB/1845/2024	ANWAR HUSSAIN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM	MS B DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
26	AB/1886/2024 FIXED	SAJIDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	T A LASKAR	PP, ASSAM

27	AB/1890/2024 FIXED	HASEN ALI @ ABDUL HASIM AND 3 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
28	AB/1895/2024 FIXED	RAIJUDDIN SHEIKH AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
29	AB/1917/2024 FIXED	ABDUL SHAMIM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
30	AB/1953/2024 FIXED	MRIDUL NATH AND 2 ORS. Versus STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
31	AB/2067/2024 FIXED	TAJMUL HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
32	AB/2133/2024 FIXED	PRANATI MANDAL AND 4 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM

ORDERS

33	I.A.(CrI.)/762/2024 in CrI.A./6525/2024	THE STATE OF ASSAM Versus MD. MUKSED ALI	PP, ASSAM	
	WITH CrI.A./6525/2024 (Filing Number)	State Of Assam Versus Muksed Ali	ABHIJIT DEY	
	WITH CrI.L.P./30/2024	THE STATE OF ASSAM Versus MD. MUKSED ALI	PP, ASSAM	

HEARING

34	CrI.A./112/2023 1 Y 6 M 24 D :PART-HEARD, LCR 5 FILES	NIRANJAN DAS Versus THE STATE OF ASSAM AND ANR.	MR A B DEY MR. S SUTRADHAR	MR B ACHARYYA (R2) MS. M ACHARYYA (R2) PP, ASSAM
35	CrI.Pet./314/2011 WITH LCR	MRS. SABNAM AHMED and ANR. Versus THE STATE OF ASSAM	MR.Z ALAM MR.B BISHAYA	PP, ASSAM
36	CrI.Pet./589/2013 WITH LCR 2 FILES	PRANAB KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	MS.A DAS PP, ASSAM MR.P K MUNIR
37	CrI.Pet./627/2013 WITH LCR 3 FILES	SMTI SAAZ BEGUM Versus THE STATE OF ASSAM and ANR	MR.M SARMA MS.I GOHAIN MS.I SARMA	MR.S K SINGH MRB PUSHILAL PP, ASSAM MR.B S SINGHA
38	CrI.A./106/2017 WITH OFFICE NOTE, LCR 4 FILES, B/O	SRI SATYABRATA BISWAS Versus SRI ANANTA NAMASUDRA and 2 ORS	MR.P ROY MR.I ALAM MS.J DEKA MR.T SK MR. K P PATHAK(AMICUS CURIAE) MS.N DAS	MR.A R SIKDAR MR A K AHMED MR.M H TALUKDAR PP, ASSAM
39	CRL.A(j)/29/2020 WITH LCR 5 FILES, P.B.-1	SANAKA LAJONG Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
40	I.A.(CrI.)/241/2020 WITH LCR 2 FILES in CrI.A./108/2020	MALLIKA BRAHMA Versus THE STATE OF ASSAM AND ANR.	MR G UZIR MR. M SAIKIA	PP, ASSAM
	WITH CrI.A./108/2020	SRI MALLIKA BRAHMA Versus THE STATE OF ASSAM and ANR	MR G UZIR MR. S M BARUAH MR. M SAIKIA MR G J TALUKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024
20)	MR. J SARMAH	19-08-2024	To	20-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,20th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2460/2024	ARBIND RAY Versus STATE OF ASSAM	MR. S SINGH MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
2	Bail Appln./2475/2024	FARUK AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
TOP OF THE LIST				
3	Arb.A./6/2010 (HEARING), WITH LCR, FIXED	M/S RANJUL BARUAH Versus INDIAN OIL CORPORATION LTD.and 2 ORS	MR.G N SAHEWALLA MR.J KOTOKY MD.ASLAM	MR. N DEKA(R 1 and 2)
4	RSA/15/2011 (HEARING), WITH LCR, FIXED	BASANTA DAS and ANR Versus GIRISH CH.DAS	DR.B AHMED MRH I CHOUDHURY MR. P K ROYCHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR.S S SHARMA MS.F KHAN MS.L SARMA
ADMISSION				
5	Crl.Pet./1228/2019 PART-HEARD, WITH LCR, FIXED	MUSTT. SHAHNAZ RASUL @ MANSOOR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA G UDDIN (R2) MS J MARIYAM MS A H ATIA PP, ASSAM
6	Crl.Pet./1406/2023 PART-HEARD, WITH LCR, FIXED	HEMANTA GOGOI ALIAS KON GOGOI Versus THE STATE OF ASSAM AND ANR	DR R C BORPATRA GOHAIN MR. D GOSWAMI MRS. S BORPATRA GOHAIN MS. P MEDHI	MR. D GOGOI (r-2) MRS P DUTTA DHAR PP, ASSAM
7	CRP(IO)/222/2024 FIXED	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)

BAIL HEARING (BA)

8	Bail Appln./2122/2024 WITH CASE RECORD(SCANNED COPY)	UDIP DUTTA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
9	RSA/15/2024 FIXED	JAYANTA KUMAR DAS Versus NILIMA DAS CHOUDHURY AND 6 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB	MR. B K SEN MR A HUSSAIN N HASAN
	WITH I.A.(Civil)/259/2024 in RSA/15/2024	JAYANTA KUMAR DAS Versus NILIMA DAS CHOUDHURY AND 6 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB	
	WITH I.A.(Civil)/260/2024 in RSA/15/2024	JAYANTA KUMAR DAS Versus NILIMA DAS CHOUDHURY AND 6 ORS	MR. M K SARMA MR. A MOBARAQUE S A AKIB	
<u>ORDERS</u>				
10	RSA/212/2023 FIXED	M/S BARPETA AGRO INFRA Versus BULU KUMAR ROY AND ORS	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MS. N TALUKDAR MR. A Z CHOUDHURY	
	WITH I.A.(Civil)/3549/2023 in RSA/212/2023	M/S BARPETA AGRO INFRA Versus BULU KUMAR ROY AND ANR.	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MR. A Z CHOUDHURY MS. N TALUKDAR	
<u>HEARING</u>				
11	W.P.(Cri.)/43/2022 PART-HEARD, FIXED	ALOK SARKAR Versus THE STATE OF ASSAM AND 9 ORS.	MR S DAS MR D J HALOI	GA, ASSAM MR. N D BHUYAN (r-7,9,10, R8) MR P D BHUYAN (r-7,9,10, R8) MR. A. M. SIDDIQUE MR. A. M. SIDDIQUE PP, ASSAM
12	Crl.Rev.P./283/2022 PART-HEARD, WITH LCR, FIXED	GOLAM HUSSAIN Versus SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. SURAJIT DAS MR. N J KHATANIAR, S.C., ELEMENTARY EDU DEPTT.,ASSAM MR A W AMAN MR S A BARBHUYAN
13	RSA/224/2012 WITH LCR, FIXED	ON THE DEATH OF BIREDRA CH GHOSH (APPELLANT NO. 1) HIS LEGAL HEIRS and ORS Versus KASHIRAM AGARWALA and 3 ORS	MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY	MR G N SAHEWALLA MR.R DAS MD ASLAM MS. S. TODI MS T J SAHEWALLA MS K BHATTACHARYYA
14	MA(S)/1/2014 WITH LCR, FIXED	SMTI SAROJ BALA PAUL and 2 ORS, Versus SMTI BELA RANI KAR and 7 ORS	MR.G N SAHEWALLA MR. B SARMA MR.A CHETIA MD.ASLAM	MR.S NATH MR.S DUTTA
15	Arb.A./6/2015 WITH LCR, FIXED	UNION OF INDIA Versus TANTIA CONSTRUCTION LIMITED	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY	MS.B DAS MR.N B P SINGHA
16	RFA/26/2016 CAVT. NO. 241/2016 WITH LCR, FIXED	SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR. R M CHOUDHURY MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	MRG DEKA MR.P K R CHOUDHURY FOR CAVEATOR

	<p>WITH I.A./1479/2016 in RFA/26/2016</p>	<p>SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS</p>	<p>MR.B K BHAGAWATI MS K KALITA MS.A CHAKRABORTY</p>	<p>MR G DEKA FOR CAVEATOR</p>
17	<p>RSA/39/2016 WITH LCR, B/O</p>	<p>ON THE DEATH OF SUSHIL KUMAR SEAL HIS LEGAL HEIRS SHRI SHOUMEN SARMA AND ORS Versus MD ABDUR RAHMAN and ORS</p>	<p>M ALAMGEER MR.A ALAM MR SK N MAHAMMAD</p>	<p>MR. S C BISWAS MR.S HOQUE MR. A RAHMAN MR. A RAHMAN MR A HAQUE MR.E HUSSAIN</p>
	<p>WITH I.A.(Civil)/90/2016 in RSA/39/2016</p>	<p>SHRI SHOUMEN SARMA and ORS Versus MD ABDUR RAHMAN and ORS</p>	<p>MR.R A CHOUDHURY MR.A ALAM MRSK N MAHAMMAD</p>	
18	<p>RSA/303/2016 WITH LCR, B/O</p>	<p>ON THE DEATH OF MD HABIB DHUNIA HIS LEGAL HEIR OF MD. KASIM DHUNIA ANSARI (SON) AND ORS Versus SRI HARENDRA PRASAD</p>	<p>MR.D BARUAH MS.P HANDIQUE</p>	
19	<p>RFA/82/2018 CAVT. NO.0591/2018 WITH LCR</p>	<p>SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND2 ORS</p>	<p>MR D TALUKDAR MR K K BARUAH</p>	<p>MR. S K GOSWAMI (r-1 to 3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)</p>
	<p>WITH I.A.(Civil)/4078/2019 in RFA/82/2018</p>	<p>SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 5 ORS</p>	<p>MR D TALUKDAR</p>	<p>MR. A M BARBHUIYA MR. A KHANIKAR</p>
	<p>WITH I.A.(Civil)/107/2024 in RFA/82/2018</p>	<p>PULIN MIKIR AND 2 ORS Versus NALIN MIKIR AND 7 ORS</p>	<p>MR. H C SARMA MR. H C SARMA</p>	<p>MR D TALUKDAR</p>
20	<p>RSA/150/2018 WITH LCR, FIXED</p>	<p>MD SAMSUL HAQUE LASKAR and 6 ORS Versus MD MOTIUR RAHMAN LASKAR</p>	<p>MR. N DHAR MR . B MALAKAR MS. K BARUAH MR. T U LASKAR MS. S DASGUPTA</p>	<p>MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY FOR CAVEATOR</p>
21	<p>RSA/299/2018 WITH LCR, FIXED</p>	<p>MD KAMAL UDDIN Versus MD TOYOB ALI AND 4 ORS</p>	<p>MR. S ROY MR. M H LASKAR</p>	<p>MR. S K GHOSH MS F AHMED</p>
22	<p>MACApp./571/2018 WITH LCR, FIXED</p>	<p>SMT. DEBAJANI TALUKDAR and ANR. Versus THE DIVISIONAL MANAGER and 2 ORS.</p>	<p>MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. K CHOUDHURY MS. C BAISHYA</p>	<p>MR. A DUTTA (R1) MR. U K DAS (R2, R3) MRS. B D SARMA MRS. P M DUTTA (R1)</p>
23	<p>FAO/42/2019 CAVT. NO.0838/2019 WITH LCR, FIXED</p>	<p>CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.</p>	<p>MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN</p>	<p>MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG</p>
	<p>WITH I.A.(Civil)/537/2020 in FAO/42/2019</p>	<p>ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS</p>	<p>MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG</p>	<p>MR. R BORPUJARI</p>
	<p>WITH I.A.(Civil)/2848/2022 in FAO/42/2019</p>	<p>ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS</p>	<p>MR. K N CHOUDHURY MR. N K NEOG</p>	<p>MR. N UPADHAYAY MR. R BORPUJARI</p>

24	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
25	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), REMTLING HMAR AND 3 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
26	MACApp./176/2021 WITH LCR	DEBENDRA NATH PHUKAN Versus BIRENDRA NATH PHUKAN	MR. S CHAUHAN MR. P MAZUMDER	MR. S DUTTA (R-1) MS. M CHOUDHURY (R-1) MS C BORAH (R-1)
27	Test.App./2/2022 WITH LCR, FIXED	DEBENDRA NATH PHUKAN Versus BIRENDRA NATH PHUKAN, ARCHANA DAS Versus REETA DAS AND 2 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	MR. S P ROY MS S DAS JYOTISH DAS
28	WITH I.A.(Civil)/1428/2024 in Test.App./2/2022	REETA DAS AND 2 ORS. Versus ARCHANA DAS	MR B D DAS MR J LOTHAN	MR. S P ROY
29	Review.Pet./36/2023 WITH FAO/57/2019(D/O) & CRP/55/2021(D/O) , WITH LCR, B/O	REETA DAS AND 2 ORS. Versus ARCHANA DAS	MS S SHARMA	MR. A K RAY
30	WITH Review.Pet./128/2022	REETA DAS AND 2 ORS. Versus ARCHANA DAS	MR. A K RAY MR. I GOGOI MISS T DAS MS. A DEB	MS S SHARMA MS S SHARMA

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LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
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9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
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18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024
20)	MR. J SARMAH	19-08-2024	To	20-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

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[For Tuesday,20th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1908/2023 PART HEARD, FIXED	ECI- SANJOSE (JV) Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. B CHAKRAVARTY DY.S.G.I.
	WITH I.A.(Civil)/478/2024 in WP(C)/1908/2023	NORTHEAST FRONTIER RAILWAY Versus ECI- SANJOSE (JV)	MR B CHAKRAVORTY	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI
ADMISSION				
2	WP(C)/3065/2024 PART HEARD, FIXED	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, FISHERY SC, M A C
	WITH WP(C)/4651/2022	ROWMARI PHUKON FADIA SELF HELP GROUP Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA	GA, ASSAM SC, M A C
	WITH WP(C)/4659/2022	M/S SAIKHOWA SADIYA MIN SAMBAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, M A C
	WITH WP(C)/4662/2022	NATUN GOTONGA R H SELF HELP GROUP AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA	GA, ASSAM SC, M A C
	WITH WP(C)/3071/2024	ANIL DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH N AHMED	GA, ASSAM SC, AFDC SC, FISHERY SC, M A C

7	WITH WP(C)/3079/2024	NITU DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	GA, ASSAM SC, M A C SC, AFDC
8	WITH WP(C)/3086/2024	DIBRU DANGARI RIVER PART-I MIN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 9 ORS	MR. N K KALITA	GA, ASSAM SC, M A C SC, FISHERY
9	WITH WP(C)/3087/2024	RANJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, M A C SC, FISHERY SC, AFDC
10	WITH WP(C)/3156/2024	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, FISHERY SC, M A C
11	WITH WP(C)/3163/2024	GAMIRI KAIBARTA COOPERATIVE FISHERY SOCIETY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. D SAIKIA	GA, ASSAM SC. FOR MISSING AUTONOMOUS COUNCIL SC, FISHERY
12	WITH WP(C)/3195/2024	GOROIMARI MIN SILPA SS LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
13	WITH WP(C)/3198/2024	RAJEN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
14	WITH WP(C)/3200/2024	ARUP DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
15	WITH WP(C)/3205/2024	NARAYAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
16	WITH WP(C)/3206/2024	RABINDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C
17	WITH WP(C)/3207/2024	BHRIGU KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC SC, M A C

18	WP(C)/8223/2022 FIXED	CHUDIN MARAK AND 12 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, REVENUE SC, FOREST
19	WP(C)/8285/2022 FIXED	OILMAX ENERGY PRIVATE LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	GA, ASSAM SC, TAXES
ORDERS				
20	WP(C)/6838/2022 FIXED	RAGHUNATH HALOI AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, REVENUE SC, PWD
HEARING				
21	WP(C)/7241/2013 PERSONAL APPEARANCE THROUGH VIDEO CONFERENCING AT 10:30 AM, FIXED	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
	WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
22	WP(C)/5131/2015 FIXED, WITH AFFIDAVIT FILE	BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
23	WP(C)/4782/2017	UTPAL KALITA Versus THE STATE OF ASSAM and ANR.	MR.S C BISWAS MR.R MAJUMDAR MR. J ROY MRS.J BORAH MR.D BANIA	GA, ASSAM
	WITH I.A.(Civil)/1948/2019 in WP(C)/4782/2017	THE STATE OF ASSAM AND ANR Versus UTPAL KALITA	ADDL. SR. GA, ASSAM	MR. S C BISWAS MR. R MAZUMDAR MR. D BANIA
24	WP(C)/7453/2017	M/S. CACHAR ISPAT PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOUND	MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024

13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024
20)	MR. J SARMAH	19-08-2024	To	20-08-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR TUESDAY, THE 20TH DAY OF AUGUST, 2024]

[AT 2:00 PM]

BEFORE
HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 17]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

HEARING

- | | | | | |
|----|--|---|---|---|
| 1. | WP(C)/189/2022
(PART HEARD/
FIXED) | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 57
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
T. B. JAMIR
I JAMIR
I JAMIR
NISUKA CHISHI |
| | WITH | | | |
| 2. | WP(C)/190/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 155
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
XAVIOR KENT |
| | WITH | | | |
| 3. | WP(C)/191/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 86
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
TAKA KICHU |
| | WITH | | | |
| 4. | WP(C)/192/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 93
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
AKUM JAMIR
S REOPI
ASENLA
M. ATHAI
TONGPANG JAMIR
LAKNYEI PHOM
AKUM AIER |

- | | | | | |
|-----|-------------------------------|---|---|---|
| 5. | WITH
WP(C)/193/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 53
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
M JEMU
M SOLO
APHRENUO
VIVANA
MANHEIH KONYAK
THEJANUO METHA |
| 6. | WITH
WP(C)/194/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 118
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
M JEMU
M SOLO
APHRENUO
VIVANA
MANHEIH KONYAK
THEJANUO METHA |
| 7. | WITH
WP(C)/195/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 93
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
MANHEIH KONYAK |
| 8. | WITH
WP(C)/196/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 108
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
TEKALONG |
| 9. | WITH
WP(C)/197/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 58
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
S.IMLI (R-6-59)
ALITO SWU |
| 10. | WITH
WP(C)/198/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 62
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
S.IMLI (R-6-62)
ALITO SWU |
| 11. | WITH
WP(C)/199/2022 | SHRI. KEKHRIESILIE RICHA AND 25
ORS
Versus
THE STATE OF NAGALAND AND 100
ORS | Z ZHIMOMI
ASENLA WALLING
TOSHI O.
LONGKUMER
S K ACHUMI
T. SHANGCHU | GOVT ADV NL
SUPONGWATI
WALLING
KIROBA
KAMONGLA
LONGKUMER
VIKHONO KISO
OBANGNENLA
LONGCHAR |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,20th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2474/2024	MD MOYNA MIYA TALUKDAR @ MOYNA MIYA TALUKDAR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
2	Bail Appln./2476/2024	SANDIP DAS Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA P. KALITA	PP, ASSAM
3	Bail Appln./2478/2024	RANG BENJAMIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./2484/2024	MD WAHIDUZZAMAN @ SUMAN AHMED Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
5	Bail Appln./2485/2024	JINTUMONI DAS Versus THE STATE OF ASSAM AND ANR	MR. U J SAIKIA S BARO	PP, ASSAM
6	Bail Appln./2486/2024	JENTUSH MARAK Versus THE STATE OF ASSAM AND ANR	MR. A MANNAF MD A S ALI	PP, ASSAM
7	Bail Appln./2488/2024	MD. SAHANUR ALAM Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MS J BEGUM	PP, ASSAM
MOTION				
8	Crl.Pet./961/2024 FIXED	PRATAP KUMAR GOGOI Versus ASSAM SUPPLY SYNDICATE AND ANR	MS. M BORAH MR. N K KALITA	
9	AB/2140/2024	MUZAMMIL HUSSAIN Versus THE STATE OF ASSAM	MR. M P BORAH	SPL PP WILDLIFE FOREST ASSAM
10	AB/2172/2024	TAZZAT ALI Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
11	AB/2173/2024	JAMAL BADSHA AND ANR Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
12	AB/2174/2024	MD SIRAJ UDDIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

13	AB/2178/2024	AZAHARUL ISLAM @ AJAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
ADMISSION				
14	Crl.Pet./149/2022 FIXED	PROSENJIT DEY LASKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR T KALITA (R-2) MR. A SAIKIA (R-2) MR. N K DAS (R-2) MR. A S ALI (R-2) MR. J ISLAM (R-2) PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./1588/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAYANTA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH	MRS R KAKATI(R-2) MS. M PATHAK(R-2) MS. N BARMAN(R-2) PP, ASSAM
16	Bail Appln./1809/2024 WITH OFFICE NOTE, FIXED	HIKMAT ALI Versus THE STATE OF ASSAM AND ANR.	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR N AHMED	MR I RAFIQUE (r-2) MRS S A CHOUDHURY (r-2) PP, ASSAM
17	Bail Appln./2064/2024 FIXED	MD. ALAL UDDION @ ALAL UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
18	Bail Appln./2314/2024 WITH OFFICE NOTE, FIXED	SUJIT BARMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED M HUSSAIN	PP, ASSAM
19	Bail Appln./2354/2024 FIXED	BIPIN NARZARY Versus THE STATE OF ASSAM	MR S K SARKAR MRS V L BHATTACHARJEE MS S BAYAN MS R KALITA	MR. D GOGOI, SC, FOREST DEPARTMENT PP, ASSAM
20	Bail Appln./2418/2024 FIXED	ABDUR RAFIQUE Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
BAIL HEARING				
21	AB/1442/2024 FIXED	DIPANKAR BARMAN Versus THE STATE OF ASSAM	MRS. B GOGOI MR. S RANA MS M BORAH	PP, ASSAM
22	AB/1777/2024 FIXED	CHAKEDUL HAQUE Versus THE NARCOTICS CONTROL BUREAU (NCB)	MR I HAQUE	SC, NCB
23	AB/1834/2024 FIXED	SAHAR ALI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
24	AB/1924/2024 FIXED	MD. BAPON @ MD. BAPON TALUKDAR @ AZIRUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM
25	AB/1954/2024	BHADRESWAR NARAH Versus THE STATE OF ASSAM AND ANR.	MR G PEGU MR. N ANAND	MR. P N GOSWAMI PP, ASSAM SC, EXCISE DEPTT.
ORDERS				
26	Cont.Cas(C)/549/2023 FIXED	M/S OM SAI TRADING COMPANY AND ANR Versus NANDESWAR BORGHAIN, A.S.I.	MR. M A SHEIKH K U AHMED MS F INTAZ	MS G BORA (R2) MS. B TALUKDAR (R2)

HEARING

27	Crl.A./184/2009 WITH LCR . FIXED.	RAKESH KUMAR, Versus THE CENTRAL BUREAU OF INVESTIGATION,	MR.N BARUAH MR.M K SHARMA MR D GOGOI, AMICUS CURIAE MR.J GOGOI	SC, CBI
28	Crl.A./63/2011 WITH LCR 6 FILES, FIXED	PUNYA KANTA DAS Versus STATE OF ASSAM	MR.B M CHOUDHURY MS. B SARMA, AMICUS CURIAE MS.S CHOUDHURY	PP, ASSAM
29	Crl.A./157/2011 WITH OFFICE NOTE, LCR 2 FILES, FIXED	MANORANJAN MANDAL Versus ABHIRAM MANDAL AND ORS	MR.K M HALOI MR.U K DAS MS B CHOUDHURY, AMICUS CURIAE	MR.S C BISWAS MR.B CHOUDHURY, MRS.S D CHOUDHURY MR.P BISWAS
30	Crl.Pet./634/2013	JAY PRAKASH YADAV Versus THE STATE OF ASSAM AND ANR	MR.D DAS MR.F AHMED MR.P SENGUPTA MRP BURAGOHAIN MR.I LAHIRI	PP, ASSAM
31	Crl.Pet./645/2013	MD. ARIFULLAH Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MR.R D PURAKAISTHA	MR.A UDDIN PP, ASSAM MD.GIASH UDDIN
32	Crl.Pet./508/2018 FIXED	PABITRA KUMAR KATAKY Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS.	MS. S SARMA MR. A BARUAH	MR. A GANGULY (R2 - R4) SC, CBI
33	Crl.A./97/2022 WITH OFFICE NOTE, LCR 3 FILES, P.B.-1, B/O	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR	MR. B B GOGOI	MR. U C RABHA(R-1) MR P KATAKI(R-2) MR. U N CHETIA(R-1) MR S MATAK(R-1) MRS R BEGUM(R-2) MRS. M D BORUAH(R-2)
34	Crl.A./208/2023 2 Y 5 M 4 D :WITH LCR 6 FILES, P.B.-1, FIXED	JINTU SENSUWA @ JINTU SENSUA AND ANR Versus THE STATE OF ASSAM AND ANR.	MS. P BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024
20)	MR. J SARMAH	19-08-2024	To	20-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,20th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/3366/2021 FIXED	SYED AMEENUL ALAM Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, HEALTH SC, REVENUE
ORDERS			
2 WP(C)/214/2021 FIXED	NIRANJAN SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. P BORA (r-7) GA, ASSAM MS K BHATTACHARYYA (r-7) MS K SARMA (r-7)
HEARING			
3 WP(C)/5254/2013 WITH OFFICE NOTE	JOGENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM
4 WP(C)/2842/2014 WITH LCR	DR. SARIFUN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGHAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA MR. H.K. DAS, SC, GHC
5 WP(C)/7223/2016	MEGHA ASSAM PVT. LTD. and ANR. Versus STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MR.R SINGHA MS.N BORDOLOI	SC, FINANCE & TAXATION
6 WP(C)/2087/2017 FIXED	GOPANJOY NAIDING and 12 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS

7	WP(C)/6349/2017	JAKIRUDDIN AHMED Versus THE STATE OF ASSAM and 8 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	MR. S BORA (CGC, R-8) MR. R BORPUJARI (SC, REVENUE DEPT.) MR.S S ROY(C.G.C. (R - 8)) MR.B GOGOI(SC, HEALTH DEPT. (R - 6, 7 & 9)) MR. D NATHGA, ASSAM, R - 1-5 MS. D D BARMAN (ADDL. SR. GA)
8	WP(C)/7214/2017	M/S. PURBANCHAL CEMENT LTD. Versus THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS
9	WP(C)/1360/2021 WITH LCR	MAICHANA LASKAR Versus THE ASSAM BOARD OF REVENUE AND 10 ORS	MR H DAS R BORUAH	GA, ASSAM MR. S I RASUL (5,6,7,8,9,10,11) MR. N ALAM (R-6 TO 11) MR. B BARMAN (5,6,7,8,9,10,11) MR K JAIN (R-6 TO 11) MRS. S SULTANA (5,6,7,8,9,10,11) SC, REVENUE
10	WP(C)/862/2023	KANAKA TEA ESTATE Versus THE FOOD CORPORATION OF INDIA AND 6 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. N BORPATRAGOHAIN	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA SC, F C I

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LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024
20)	MR. J SARMAH	19-08-2024	To	20-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,20th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-I RISES AND WILL AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HER LADYSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2378/2024	ABDUL KADIR LASKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	Bail Appln./2473/2024	JINNATUL ISLAM Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
3	Bail Appln./2479/2024	SUBODH CHANDRA ROY Versus THE STATE OF ASSAM AND ANR	MR. Y SIKDAR MR D J DAS	PP, ASSAM
4	Bail Appln./2487/2024	MOFIDUL ALI Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ MR. W A SHEIKH	PP, ASSAM
MOTION				
5	Crl.Rev.P./315/2024	ADITYA DUTTA Versus MOUSUMI DUTTA	MR. J K GOSWAMI MR. J BARMAN MR D J BORO	
6	Crl.Pet./1008/2024	PRATIBHA BORAH @ DISHA BORAH Versus THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
7	Crl.Pet./1009/2024	MD. ABDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
8	Crl.Pet./1010/2024	ISLAM UDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
9	Crl.Pet./1011/2024	CHAMPAK SARMA Versus THE STATE OF ASSAM AND ANR	MR. M K SARMA MR H DAS	PP, ASSAM
10	AB/2056/2024 FIXED	HARUN RASID AND ANR. Versus THE STATE OF ASSAM	MR. R PHUKAN MS D DUTTA	PP, ASSAM

11	AB/2167/2024	MODI VIPULKUMAR PRAMODCHANDRA Versus THE STATE OF ASSAM	MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
12	AB/2168/2024	SHIRAJUL SK ALIAS SHIRAJUL SHEIKH Versus THE STATE OF ASSAM	MR. R ISLAM S HOQUE	PP, ASSAM
13	AB/2175/2024	MAFUZUR RAHMAN @ MAFUZ UR ROHMAN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
14	AB/2176/2024	MRS REJIA BEGUM AND 9 ORS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
15	AB/2179/2024	ALTAB HUSSAIN Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
16	AB/2180/2024	SAMSUL HOQUE MOLLAH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S HOQUE MR S H SIKDAR	PP, ASSAM
ADMISSION				
17	Crl.Pet./456/2024 FIXED	MONISH CHHABRA Versus THE STATE OF ASSAM AND ANR.	MRS J BEGUM MR. A BHATTACHARYA MS. K MALAKAR MS. K MALAKAR MS B BORO	MS. S BHUYAN (R-2) MR. B D KONWAR SR. ADV.(R-2) MS. C SHARMA (R-2) MR. H AGARWAL (R-2) MR. J SINGH (R-2) PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./2998/2023 WITH CASE RECORD(SCANNED COPY), FIXED	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
19	Bail Appln./1716/2024 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
20	Bail Appln./1884/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
21	Bail Appln./2129/2024 WITH OFFICE NOTE, FIXED	AYUB ALI CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MS. P UPAMANYU H YEASMIN	PP, ASSAM
22	Bail Appln./2270/2024 FIXED	JAHURA KHATUN @ JOHURA PARBIN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
23	Bail Appln./2287/2024 FIXED	JANAK BASUMATARY Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA MS R BEGAM	PP, ASSAM
24	Bail Appln./2292/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN M HUSSAIN	PP, ASSAM
25	Bail Appln./2304/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHAMPAK CHUTIA Versus THE STATE OF ASSAM AND ANR.	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM
26	Bail Appln./2353/2024 FIXED	ROVI ROI Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	Bail Appln./2377/2024 FIXED	ISAM UDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

BAIL HEARING

28	AB/3025/2023 FIXED	SOHID ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
29	AB/351/2024 FIXED	MILAN HAZARIKA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR. P DOWARA	PP, ASSAM
30	AB/614/2024 FIXED	RATAN KUMAR BISWAS Versus THE STATE OF ASSAM	MR. K D CHETRI MS R BARUAH	PP, ASSAM
31	AB/1138/2024 FIXED	SAHIDA KHATUN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
32	AB/1499/2024 FIXED	DR. SANTANU BARKAKATI Versus THE STATE OF ASSAM	MR. J PATOWARY MS N MAHANTA N GAUTAM	PP, ASSAM
33	AB/1644/2024 FIXED	RAJESH KALITA Versus THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
34	AB/2044/2024 WITH OFFICE NOTE, FIXED	BIRSING BHUMIJ Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
35	AB/2080/2024 FIXED	KHANINDRA BASUMATARY AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
HEARING				
36	Crl.Pet./379/2012 WITH LCR 1 FILE, FIXED	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
37	Crl.Pet./397/2012 FIXED	SHRI R.S. SHARMA Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.B K DAS	MR. R K D CHOUDHURY, DY. S.G.I. (R-2) PP, ASSAM
38	Crl.A./116/2013 WITH LCR 5 FILES, P.B.-1	SIRAJUL HAQUE Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MR.H ROHMAN MS.S PHUKAN	PP, ASSAM
39	Crl.Pet./650/2013	VIKRAM SLATHIA Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.J KOTOKY MR.A SAHEWALLA	MR.N C DAS MS.B BEGUM MS.M DEVI PP, ASSAM MS.A BARMAN
40	Crl.Pet./671/2013 WITH LCR	SMTI ANIMA PACHANI Versus THE STATE OF ASSAM AND 2 ORS	MR.T J MAHANTA MR.P P DUTTA MS.P CHAKRABORTY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA PP, ASSAM
41	CRL.A(J)/101/2023 1 Y 1 M 16 D :WITH LCR 5 FILES, P.B.-1, FIXED WITH I.A.(Crl.)/928/2023 in CRL.A(J)/101/2023	DIPJYOTI MALAKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA MS. T SOM MR. P TELI	MS. B SARMA (LEGAL-AI- -COUNSEL FOR R2) PP, ASSAM
42	CRL.A(J)/16/2024 WITH LCR 5 FILES	DIPJYOTI MALAKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
43	CRL.A(J)/16/2024 WITH LCR 5 FILES	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
43	Crl.Rev.P./151/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHAHIDUL SIKDAR Versus THE STATE OF ASSAM	MR. J KALITA MR. M R SODIAL MR S AHMED MR B HAZARIKA	MR. P N GOSWAMI, S.C., FOREST DEPTT. MR. B SARMA, SPL. P.P., FOREST DEPTT. PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
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9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
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18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024
20)	MR. J SARMAH	19-08-2024	To	20-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,20th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RFA/138/2005 (HEARING), WITH LCR, FIXED	STATE OF ARUNACHAL PRADESH Versus SURAJMAL KANHAYALAL	GA, AP MR B BANERJEE MR C K S BARUAH AG, ARUNACHAL PRADESH	MR H RAHMAN P HAZARIKA M BHUYAN MR D BANIA GA, NAGALAND ASSISTANT SG
2	WITH RFA/140/2005	M/S SURAJMAL KANHAYALAL Versus THE STATE OF ARUNACHAL PRADESH	MR.M K MISRA MR.P HAZARIKA MR.M CHOUDHURY MR.D BANIA	GA, NAGALAND GA, ARUNACHAL
3	Test.App./1/2012 CAVT. NO. 504/2012 (HEARING), WITH LCR, FIXED	MD. ALAUDDIN KHAN and ANR, Versus MD. ZAFARULLAH KHAN	S C KEYAL G SARMAH S K GHOSH S P CHOUDHURY A BHATTACHARJEE B KAUSHIK	S S DEY S BANIK B SARMA FOR CAVEATOR
4	MFA/47/2012 (HEARING), WITH LCR, FIXED	EMPLOYEE'S STATE INSURANCE CORPORATION, Versus ASSOCIATED TEA INDUSTRIES	MR.K K NANDI MS.P BORGHAIN	
MOTION				
5	CRP(IO)/303/2024 FIXED	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. SURAJIT DAS MR. P P DAS	DY.S.G.I.
BAIL HEARING				
6	AB/190/2024 FIXED	ANIL MUCHAHARY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
ORDERS				
7	CRP(IO)/207/2024 FIXED	ABDUL KADER PARAMANIK Versus ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JAHILA KHATUN AND 9 ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	MR M AHMED MR. A HUSSAIN A. K. KANU

8	MACApp./240/2024 CAVT. NO.03712/024, FIXED	RABIA KHATUN @ RABIYA KHATUN AND ANR. Versus HAMIDA SIKDAR AND 4 ORS.	MR. B K SEN MR F HAQUE	MR A HUSSAIN MR. A T SARKAR MR S HUSSAIN FOR CAVEATOR
HEARING				
9	MACApp./178/2014 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR H BARUAH (r-1,3) MR.A AHMED MS.M SAIKIA MR P P PHUKAN (r-1,3) MRA HAWARI MR.I ISLAM MS.S DEB
	WITH MC/2080/2014 in MACApp./178/2014	NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR.A AHMED MS.M SAIKIA MRA HAWARI MR.I ISLAM MS.S DEB
10	RFA/61/2015 WITH LCR	DEVENDRA KUMAR SETHIA Versus INTERGLOBE AVIATION LTD. and 4 ORS,	MR.P DAS MR.H MAURYA MS.L SRIVASTAV	
11	Test.Cas./8/2016 WITH LCR, FIXED	GEETANJALI DAS Versus RINA DAS and 3 ORS	MR.P SARMAH MR.B CHAKRAVARTY MR.K DHAR MS.S SARMA	MR.M CHOUDHURYR- 1-4 MR.T ALI(R- 1-4) P AHMED(R- 1-4) MR.S N KRISHNATRAYA(R- 1-4)
	WITH Intest.Cas./2/2015 WITH LCR	GEETANJALI DAS Versus RINA DAS	MR.P SARMAH MR.B CHAKRAVARTY MR.K DHAR MS.S SARMA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY
13	RSA/112/2016 WITH LCR, FIXED	SOFIOR RAHMAN and ANR. Versus FAZIRAN BIBI and 4 ORS.	MR.S NATH MR.B DAS MR.S N DEV NATH	MR.B P SINHA(R- 1-5) MS.R SARKAR R- 1-5 MS.N DAS(R- 1-5)
14	RSA/198/2016 WITH LCR, FIXED	MD MAKADDAS ALI Versus MD LECHAN UDDIN and 29 ORS	MR M J QUADIR MR.S B LASKAR MR.S Y AHMED MS. M KHANIKAR	MS. R CHOUDHURY MR.A H M R CHOUDHURYR- 1-3 MS.P SHARMA(R- 1-3)
15	RSA/219/2016 WITH LCR, FIXED	ON THE DEATH OF SHRI AMARESH CHANDRA DAS, HIS LEGAL HEIRS AND 7 ORS Versus ON THE DEATH OF SHRI MUNINDRA CHANDRA DAS, HIS LEGAL HEIRS AND 4 ORS	MRM J QUADIR MR.S Y AHMED MS. M KHANIKAR MR.V M THOMAS	GA, ASSAM MS. R CHOUDHURY MR.S R BORUAH MS.S S ZIA(R-1) MR N RAHMAN MS F N ZAMAN MRS.R CHOUDHURY(R-1)
16	RSA/245/2016 WITH LCR	SHRI PRAFULLA BAISHYA and ORS Versus SHRI BHAGWAN DAS and ANR	MR.A KHANIKAR MR.B KALITA MS.S BISWAS	MRA UPADHYAYR- 1and2 MRK JAIN(R- 1&2)
17	MACApp./618/2017 WITH LCR, FIXED	SMTI PRAMILA RAJBONGSHI Versus MD UNISOR RAHMAN and ANR	MR.U K THAKURIA MR S C PANDIT MR AJIT DAS MR.D SARMAH	MR. S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. C SHARMA MS. M GAZLOO
18	CRP/57/2018 CAVT. NO.0301/2018 WITH LCR, FIXED	GOBARDHAN PRASAD MODI Versus THE AHMED TEA CO. (P) LTD.	MR. P J SAIKIA MR. R S MISHRA	MR. K N CHOUDHURY FOR CAVEATOR MR. J PATOWARI

19	MACApp./708/2018 WITH LCR	SANJAY DAS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR M BEZBARUAH MR. A LAL MR. P K GARODIA MR B DAS MR. M PANDIT MS. S G MOMIN	MR. M K SHARMA (R-2) MS. S S SAIKIA (R-2)
20	WITH MACApp./448/2017	UNITED INDIA INSURANCE CO. LTD Versus SMTI KOBITA YEIN and 2 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MS.S KHANIKAR MS.P CHOUDHURY MS.P BARUAH
21	CRP/25/2020 WITH LCR, FIXED	MUSTAK AHMED Versus AZADUR RAHMAN HAZARIKA	A I AHMED MR A IKBAL MR R BARUAH MR S ALI	MR. R J BORDOLOI R ALI FOR CAVEATOR
22	MACApp./132/2020 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	MRS A BUJARBARUAH MR.T HUSSAIN(R- 1-4) MS.R BORGOHAIN(R- 1-4)
	WITH I.A.(Civil)/809/2020 in MACApp./132/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	
23	MACApp./233/2020 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MR. M DUTTA MS S DEV MS N RAI MRS. P M DUTTA	MR. K K DUTTA
	WITH I.A.(Civil)/1660/2020 in MACApp./233/2020	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/1661/2020 in MACApp./233/2020	THE UNITED INDIA INSURANCE COMPANY LIMITED Versus SARWAR KHAN @ ABDUL SARWAR KHAN AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
24	WITH MACApp./45/2021	SARWAR KHAN @ ABDUL SARWAR KHAN Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. K K DUTTA U PRASAD	MR. M DUTTA (r-1) MS S DEV (r-1)
25	MACApp./253/2020 WITH LCR, FIXED	M/S HDFC ERGO GEN. INS. CO. LTD., Versus NITAI BHOWMICK AND 2 ORS.	MR. K K BHATTA MS. R DEVI	DR. R SARMAH
26	MACApp./64/2021 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SRI ASHOK PANDEY AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR G N SAHEWALLA (R1) MD ASLAM (R1) MR H K SARMA (R1) MR. M SAHEWALLA (R1)
27	MACApp./82/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)
	WITH I.A.(Civil)/1037/2021 in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
28	Mat.App./40/2022 WITH LCR, FIXED	XXXX XXXX Versus XXXX XXXX	MR. K SARMA MR. S BORUAH	MS. R B BORA MR. M ALI MR. R ISLAM H R KHAN S BARO
	WITH I.A.(Civil)/2936/2023 in Mat.App./40/2022	XXXXXXXX Versus XXXXXXXX	MR. K SARMA MR. S BORUAH	MR. H R KHAN

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LEAVE NOTE OF ADVOCATES FOR 20/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
5)	MR R GOENKA	07-08-2024	To	23-08-2024
6)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
7)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
8)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
9)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
10)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
11)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
12)	MR. N J DUTTA	16-08-2024	To	22-08-2024
13)	MR. M BISWAS	16-08-2024	To	20-08-2024
14)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
15)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
16)	MR. J P SHARMA	19-08-2024	To	15-09-2024
17)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
18)	MS S DAS	19-08-2024	To	23-08-2024
19)	MR. M RAHMAN	19-08-2024	To	26-08-2024
20)	MR. J SARMAH	19-08-2024	To	20-08-2024